

सर्वेपी सुखीनः संतू, सर्वे संतू निरामयः

सर्वे भद्राणि पश्यंतू, मा कश्चिद् दुःख माप्नुयात्

पुराय जगाचे कल्याण मागपी, सगळ्यांक बरी भलायकी मागपी अश्या भारतीय संस्कृतायेचे आमी वारसदार जावन आसात. एक लोकनियुक्त सरकार ह्या नात्यान आमची ही जापसालदारकी जावन आसा की जनतेची भलायकी बरी दवरप, तांका बरे जीवनमान दिवप तशेच तांच्याखातीर योग्य तेच निर्णय घेवप! हीच भावना मतींत धरून, गोंय राज्याचो मुखेलमंत्री ह्या नात्यान हांव सन् २०२१-२०२२ वरसाचो अर्थ-संकल्प जनतेमुखार दवरतां!

इष्टानो, आमचे सुपुल्ले गोंय ४५० वरसा परस चड तेप पोर्तुगीजांच्या जुलुमी आणि अत्याचारी राजवटीखाला आशील्ले. हो प्रदेश भारत देशाच्या उज्ज्वल परंपरेचो अविभाज्य घटक आशील्लो आणि म्हणूनच आमी भगवान परशुराम, छत्रपती शिवाजी महाराज, कवी कृष्णदास शामा, कदंब राजवट हांचे गौरवशाली दायज मोठ्या अभिमानान सांगपाक शकतात. ह्या भुयेच्या मुक्तीखातीर दीपाजी राणेंचो उठाव, कुंकळेचो उठाव, पिंटो उठाव, मोहन रानडे आणि सांगात्यांचो सशस्त्र उठाव, बाळा राया मापारींचे हौतात्म्य, अगणित सुटके-झुझ्यानी केल्ले सत्याग्रह, राम मनोहर लोहिया, पं. दीनदयाळ उपाध्याय, जगन्नाथराव जोशी हांची क्रांति-चळवळ ह्या सगळ्यांक प्रेरणा, उर्बा आणि बळ दिला ते ह्याच भारत देशाच्या महान परंपरेन.

गोंय सरकार गोंय-मुक्तीची ६० वरसा मनयता आणि केंद्र सरकारान देशाच्या स्वातंत्र्याची ७५ वरसा पुराय जावपाच्या दिशेन कार्यावळी सुरू केल्यात असो अभूतपूर्व योगायोग आमका ह्या वरसा अणभवपाक मेळटा हे आमचे भाग्य. देशाचे स्वातंत्र्य तशेच गोंय मुक्ती चळवळींत ज्यानी तन-मन-धन-सर्वस्व अर्पण केले अश्या सगळ्या महान स्वातंत्र्य सेनानीच्या पवित्र स्मृतिक हाव अभिवादन करता. आमच्या भारत देशाच्या सीमाचे रक्षण करपी तशेच अंतर्गत सुरक्षेचे कार्य तत्परतेन करपी आमची सैन्य दलां, पोलिस, अग्निशमन दल, अर्ध-सैनिक दल हातुंत आपले प्राण देशाक अर्पण केल्या अश्या समेस्त योद्ध्यांक हांव मना काळजासावन आर्गा ओपता! तशेच वैश्विक महामारी कोविड-१९ च्या काळांत अनन्यसाधारण सेवा दिवपी आरोग्य, प्रशासन, पोलिस, सफाई कर्मचारी, स्वयंसेवी जनता अश्या समेस्त कोविड-योद्ध्यांक हांव कृतज्ञता व्यक्त करतां!

सभापति महाशय, जॉन एफ. केनेडी हाणी म्हणला की *"As we express our gratitude, we must never forget that the highest appreciation is not to utter words, but to live by them."* म्हणून हांवे "स्वयंपूर्ण गोंय" ही संकल्पना उक्ती आणि कृती हातूंतल्यान यथार्थ करपाचो निश्चय केला. आयज पयले फावट, मुख्य सचिव धरून ते

तलाठी पर्यंत; गोंय सरकारचो जण एकलो अधिकारी, नेमून दिल्ल्या गांवात स्वतः वचून जनतेच्या कल्याणाखातीर चलपी सरकारी योजना लोकांमेरेन व्हरता तशेच तांची गाव्हाणी आयकून घेता. आमचे स्वयंपूर्ण-मित्र, आमचे कर्मयोगी हे “सबका साथ- सबका विकास- सबका विश्वास” ब्रीद घेवन काम करपी अंत्योदय तत्वाचे ध्वज-धारक जाल्यात अशे म्हणल्यार अतिताय जावची ना. गोंय राज्याच्या फुडाराची आखणी करपाची मोख दवरून हो अर्थसंकल्प तयार जाला हाची म्हाका खात्री आणि खोस आसा.

दिठीच्या दिशा खोल तेजाळताना, कृणी जागले रे कृणी जागले

दिवे लागले रे दिवे लागले, तमाच्या तळाशी दिवे लागले....

ह्या उतरांनी आजच्याच दिसा २०१७ वरसा सर्गेस्त मनोहरभाई पर्रिकर हाणी गोंय राज्याच्या अर्थसंकल्पीय भाषणाची सुरवात केल्लि. “अंत्योदय” तत्वाचो पुरस्कार करपी ह्याच विचारधारेचेर दृढ विश्वास दवरपी एक विधायक ह्या नात्यान आयज तांच्या पवित्र यादीक आर्गा ओपुन हांव हो “जनतेचो अर्थसंकल्प” सादर करपाक उबो रावलां!

Fiscal Discipline आर्थिक शिस्त

1. सभापति महाशय, एक खूप प्रचलित संस्कृत सुभाषित आसा;

अग्निः शेषम्, ऋण शेषम्, व्याधि शेषम् तथैवच ।

पुनः पुनः प्रवर्धत, तस्मात् शेषम् न कारयेत् ॥

अर्थात; उजो, रीण आणि रोग हांचेर वेळारुच उपाय केलो ना जाल्यार वाढतुच रावतात!

2. आर्थिक नियोजन आणि सकारात्मक दृष्टिकोण हांची सांगड घालून म्हज्या सरकारान कंत्राटदारांक फारीक करपाच्या थकबाकीच्या प्रश्नाचो सुटवो केलो. सांगपाक खोस भोगता की, गोंय राज्य हें केंद्र सरकारान अधिकृत केल्ल्या RXIL Platform मार्फत Bill Discounting System चालीक लावपी देशांतले पयले राज्य जावन आसा! गोंय सरकार कसलोच अतिरिक्त व्याजाचो भार घेनासताना कंत्राटदारांक ह्या व्यवस्थेतल्यान तांची थकीत रक्कम बँकेच्या माध्यमातल्यान फारीक करता!

3. सभापति महाशय, सरकाराची सगळी रिणा पुराय तरेन फारीक करून रीण घेवपाचे बंद करप ही व्यावहारिक नदरेन अशक्य गजाल. फाटल्या सरकारांनी काडलेली व्हडली रिणा, म्हज्या सरकारान प्रयत्नपूर्वक फारीक करपाखातीर उपाययोजना चालीक लायल्यात.
4. सभापति महाशय, “सरकार” ही एक निरंतर प्रक्रिया आसा, आणि सरकार चलोवपी नेतृत्वान हाचे भान दवरपाक जाय. फाटल्या काय सरकारांनी आर्थिक शिस्त पाळीनासताना आपली खाती आणि महामंडळा ह्यांच्यामार्फत अवास्तव व्याज-दारांचेर रिणा काडून अर्थव्यवस्थेचेर भार घातील्लो.
5. म्हज्या सरकारान ह्या परिस्थितीचो नियाळ घेवन रीतसर उपाययोजना हातांत घेतल्यो. पोरणी रिणा फारीक करपाक आर्थिक नियोजन करप,
 - नव्या रिणाखातीर व्याजदर कमी करून घेवप,
 - कचरो व्यवस्थापन महामंडळाचे 13 % व्याजदराचे रीण फारीक करप,
 - संजीवनी कारखान्यावयले 12.5% व्याजदराचे रीण फारीक करप,
 - LIC तशेंच POWER FINANCE CORPORATION हांची अंदाजे 12% व्याजदराची रीणा RE-STRUCTURING करप;तशेच व्याजाचो भार उणो करून फारीक करपाचे काम आमी साध्य केला. अश्या तरेच्या निर्णयांतल्यान आमी सरकारी तिजोरेक कोट्यांनी रुपयांचो फायदो करपाक यशस्वी जाल्यात.
6. पोरणी State Development Loan आणि National Small Savings Funds (NSSF) ची अवास्तव व्याजदारांची रिणा परत विकती घेवन आर्थिक नियोजन करपा संबंदी गोंय सरकाराचे अर्थ-खाते, केंद्रातले अर्थ खाते आणि रिजर्व बँक हांच्यामदि भासाभास सुरू आसा.

Fiscal Profile (आर्थिक रूपरेषा)

Speaker Sir, the central Government, had allowed additional borrowing of 2% of GSDP for financial year 2020-21, out of which 1% was conditional based on achievement of four reforms. I feel proud to say that my Government has achieved all the four reforms and availed the additional limit.

Speaker Sir, I now present a brief fiscal profile of the State. My Government has adopted a prudent fiscal policy and kept the deficit and debt stock, related to the GSDP, at a sustainable level. The fiscal deficit maintained for the current fiscal year is at 2.96% of GSDP, which is within the prescribed norms.

Due to the prevalence of the COVID 19 pandemic, the Gross State Domestic Product (GSDP) estimates for the year 2021-22 is estimated at Rs 89,421.61 crore with a growth rate of 9.72 % as compared to the year 2020-21 and a per Capita Income of Rs 5.70 lakh, which is highest in the country.

Sir, the net expenditure for the year 2021-22 has been estimated at Rs. 21, 646.68 crores showing an increase of 12.8% over last year. Similarly the revenue receipts are estimated to increase at 16.39% over last year, due to greater central assistance in this fiscal year.

Planning, Administration and Governance

(नियोजन, प्रशासन आणि राज्यकारभार)

1. Speaker Sir, our Goa Legislative Assembly building is completing 20 years and needs attention regarding civil, structural and allied works. Hence I have made a provision of Rs. 5.00 crores for maintenance works of the same.
2. Speaker Sir, over the years, I have seen that various Government offices are housed in rented premises despite Government land being available at many places. As Goa is celebrating diamond jubilee years of its liberation, in this auspicious year, my Government has decided to construct the tallest state-of-the-art multi-storeyed administrative complex/building at Patto, Panaji at a cost of Rs. 250 crores,

for which initial provision of Rs. 50 crores has been made in this year.

3. Speaker Sir, the building for housing the Goa state museum will be constructed with central assistance, for which an amount of Rs. 10 crore has been earmarked.
4. With an aim to settle the old disputed and undisputed tax dues cases, my Government had announced One Time Settlement Scheme, 2020. There was an overwhelming response of 11,798 applicants. Till now, 4162 applications have been processed and Rs. 39 crore has already been collected under this scheme. My Government is committed to resolve the long pending issues in a fair manner.
5. Speaker Sir, Goa has already achieved 100% Aadhaar generation and successfully implemented 161 beneficiary oriented schemes through DBT. My Government is in the final process of empanelment of Consultancy firms for availing maximum Central funds for various projects in the State with minimal burden on State exchequer by adopting success fee mechanism.
6. Speaker Sir, my Government is in the process of rolling out new 49 centrally sponsored schemes which will be implemented for the first time and I expect to get an assistance to the tune of Rs. 772 crores during 2021-22.
7. Speaker Sir, in order to eliminate overlapping benefits of Central as well as State schemes, nine state schemes have been identified for dovetailing with Central Schemes, which will in turn save Rs. 200 crores to State exchequer.

8. Speaker Sir, my Government will set up 'Goa Institution for Future Transformation (GIFT)', to function as a 'think tank' and to guide the Government in various policy matters for which a provision of Rs. 1 crore has been made in this year.
9. Speaker Sir, I aim to make Goa the top performing State in the country in the forthcoming SDG India Index Report 3.0.
10. Speaker Sir, the young minds of today are the policy makers and administrators of the future. In order to inject youthful energy into the administration, my Government will launch a 'Chief Minister's Fellowship Program' to identify talented young minds for involving them in the process of Governance, for which a provision of Rs. 1 crore has been made.
11. Speaker Sir, my government is committed to successfully implement the "Swayampurna Goa" program in all parts of Goa. For this purpose, I have made necessary budgetary provisions in relevant departments.
12. Speaker Sir, under the Atal Gram Yojana Scheme, my Government has handheld Netravali and Surla village to encourage/inculcate entrepreneurship qualities amongst the rural poor, promoting self-employment and up-lifting their economic status.

Health (आरोग्य सेवा)

1. सभापति महाशय, गोंय राज्यान कोरोना महामारी च्या काळांत केल्ले कार्य आदर्शवत आसा. दोतोर आणि तंत्रज्ञ हांका Testing Facility खातीर सज्ज करप, आवश्यक आरोग्य सेवा तशेच वखदांची पूर्तता करप, विलगीकरण आणि हेर सुविधांचे नियोजन करप हें सगळे युद्ध पातळीचेर सज्ज करप हे भगीरथ प्रयत्न आमच्या शासकीय यंत्रणेन शक्य करून दाखयले!

2. सभापति महाशय, ह्या वर्सा आमी आरोग्य सेवा विभागाखातीर 1719.89 कोटी रुपयांची तरतूद केल्या जी फाटल्या वर्साच्या तरतुदी परस 19.60% चड आसा! शार आसू वा गांवगिरो वाठार, आमी सगळ्यांच्या भलायकेची काळजी घेवपाक कटिबद्ध आसात. आमी काय महत्वाचे प्रकल्प पुराय करून लोकार्पण करपाचें थारायला, तांची वळेरी सकयल दिल्याप्रमाण:

- दक्षिण गोंय जिल्लो इस्पितळ हांगा सुसज्ज Cardiac Facility सुरू करप.
- तुये, काकोडा आणि कासावली हांगाची प्राथमिक आरोग्य केंद्रां,
- प्रधानमंत्री स्वास्थ्य सुरक्षा योजनेखाला, गोवा मेडिकल कॉलेज हांगा रु. 366 कोटी खर्चून तयार जावपी Super Speciality Block. (थंय सुरू जावपी वैजकी सेवांखातीर हावे रु. 50 कोटीची तरतूद केल्या.)
- Goa Dental College इमारत बांदुन पुराय करपाक हावे रु. 10 कोटीची तरतूद केल्या,
- “Strengthening of Tertiary Care Cancer Facilities” ह्या योजनेखाला रु. 150 कोटी खर्च करून कर्करोग ग्रस्त रुग्णांक गोयातूच उपचारांची व्यवस्था बेगोबेग चालीक लावप,
- गोंयच्या गांवगि-या वाठारांनी रावपी लोकांक दातांची तपासणी आणि उपचार दिवपाखातीर Mobile Dental Bus उपलब्ध करप,
- Centre of Excellence योजनेखाला रु. 53.83 कोटी खर्चून 100 खाटांचे मानसोपचार इस्पितळ (IPHB) चालीक लावप,
- मानसिक रुग्णांचे पुनर्वसन करपाखातीर रु. 17.33 कोटी खर्चून Day Care Centre Project मानसोपचार इस्पितळ (IPHB) हांगा चालीक लावप,
- ‘Vision for All’ योजनेखाला सगळ्या गोंयकारांची नेत्र चिकित्सा करून घेवप.
- सांखळी आरोग्य केंद्रांत सुसज्ज नेत्र-चिकित्सा केंद्र सुरू करपाची मोख दवरून हावे रु.5 कोटीची तरतूद केल्या.

3. Speaker Sir, the 500-bedded South Goa district hospital will be inaugurated by April 2021 and I further propose to set up a medical college in South Goa district in line with NITI Aayog’s policy of one medical college per district. I also propose to provide full fledged cardiac facilities at the South Goa District Hospital.

4. Speaker Sir, the AYUSH Hospital at Pernem will be completed by December 2021.
5. Speaker Sir, I propose to launch the 'Health for All' initiative, for overall health awareness among Goans starting from September 2021. This will involve comprehensive health checkups of my Goan brothers and sisters.
6. Speaker Sir, I propose to amend the existing Mediclaim Scheme in order to include cancer Patients within the scheme and provide credit facilities to these cancer patients to avail treatment without any hindrance due to lack of finances. I also propose to increase the income limit to Rs. 5 lakhs for eligibility under the scheme and also explore covering major organ transplants for which a provision of Rs. 3 crore has been made in this year.
7. Speaker Sir, I have requested the Central Government to set up AIIMS in the State of Goa, which I am actively pursuing.
8. Speaker Sir, with this much medical infrastructure in place in the State of Goa, I will harness the potential of medical tourism in Goa.
9. Speaker Sir, my Government has started two new courses viz. M.Phil in Psychiatric social work and Diploma in psychiatric nursing, which will be very helpful for Goan youth interested in making their careers in social work. Towards these two courses, I have made a provision of Rs. 1.93 crores for this year.
10. Speaker Sir, in order to support palliative care centres for their selfless work, I propose to provide them with a support of Rs. 10 lakhs for this year.
11. Speaker Sir, the variations in the Salary of doctors in Directorate of Health Services will slowly be eliminated.
12. Speaker Sir, my Government with aid of Food Safety and Standards Authority of India is creating an ecosystem for 'food safety mitras', who will help Food Business Operators with licensing, registration, training and auditing hygiene, which will also provide the Goan youth with a self-employment opportunity in the State.

Infrastructure, Public Works and Water Supply

(साधनसुविधा, सार्वजनिक बांधकाम आणि उदका-पुरवण)

सभापति महाशय, पायाभूत सुविधा हो जनतेचो एक मुळावो हक्क, ह्या मताचो हांव आसा. म्हज्या सरकारान विशिष्ट आर्थिक परिस्थिति आसून सुद्धा मुळाव्या सुविधांच्या कामांत खयच आडमेळे येवपाक दिवक ना !

1. माननीय नरेंद्र मोदीजी हांच्या नेतृत्वातले केंद्र सरकार खंबीरपणान गोंय सरकाराक बळगें दियत आसा. तांच्या सहकार्यान आमी पावलां मारीत आसा. हाचीच एक प्रचिती म्हळ्यार

गोंय आयज देशांतले १०० टक्के नळाच्या उदकाची जोडणी आशील्ले राज्य म्हण नाव-रुपाक आयला! हाचोच फुडलो पांवडो हुंपपाक आणि उदका पुरवण सुरळीत करपाक हावे ह्या वरसा दोनशे कोटी रुपयांची तरतूद केल्या. केंद्र सरकारच्या जल जीवन मिशन मार्फत ही मोख आमी साध्य करतले!

2. सभापति महाशय, गोंयांतल्या सगळ्या मतदारसंघांनी सुटसुटीत प्रक्रियेतल्यान विकास-कामां चालीक लावपाखातिर हावे “आमदार- क्षेत्र विकास” (MLA-Local Area Development) योजना चालीक लावपाखातीर रु. 100 कोटींची तरतूद केल्या.
3. बारीक आणि मध्यम स्तराच्या हॉटेल/खानावळी हांका मेळपी नळाच्या उदकाची दर सुसूत्रित करून हॉटेल व्यावसायिक आणि सामान्य मनशाक थाकाय दिवपाचो सरकारान निर्णय घेतला.
4. सभापति महाशय, सध्याची बिल आकारणी पद्धत सुसूत्रित करून घरगुती नळांच्या बिलांची रक्कम उणी करपाची मोख आमी साध्य करतले.
5. Speaker Sir, my government has envisioned speeding-up as well as completion of various water supply projects on a fast track mode. Some of the key works are as under:

Work	Cost	Status
Water Treatment Plants totalling to 34 MLD at Ganjem & Porvorim	Rs 135 crores	Porvorim plant is likely to be commissioned by 30th April 2021
Water treatment plants totalling to 150 MLD at Chandel, Salaulim, Canacona, Tuem and other works across the State.	Rs. 136 crores for urban water supply and Rs. 285 crores for rural water supply totalling to Rs. 421 crores	To be taken up for execution in the ensuing year.

Goa Water Supply and Sewerage Project with External Assistance from Japan International Cooperation Agency (JICA)	Rs 1404.57 crores	The entire Project is targeted for completion by October 2021
---	-------------------	---

6. Speaker Sir, with the completion of all the above water supply schemes as planned, the vision of my Government to provide 100 LPCD for Rural areas and 150 LPCD for Urban areas will be achieved.

7. Speaker Sir, as regards Sewerage Sector, our focus areas are as under:
 - The present sewerage coverage in the State of Goa is 16% and my Government has prepared a Master Plan for Sewerage facilities for the entire Goa State amounting to Rs 4735 crores.
 - To enhance the coverage upto 28%, Sewerage Corporation has taken up works amounting to Rs 1589.00 crores at Margao, Navelim, Colva, Ponda, Porvorim & Taleigao.
 - I have earmarked an amount of Rs. 380 crores for sewerage schemes and propose to formulate a “House Sewer Connection” scheme for households to avail sewer connection at a reduced cost.

8. Speaker Sir, Goa has achieved the target of being an Open Defecation Free state in the entire country.

9. Speaker Sir, due to COVID-19 pandemic, new infrastructure works could not be taken up due to financial and workforce constraints. However, with the economy back on its track, I now propose to hotmix all the roads of the State lying in bad condition within the next four months.
10. Speaker Sir, under Central Road Infrastructure Fund, five road projects are proposed to be taken up as under:

Work	Cost
Road along existing Ribandar Bypass connecting NH-748	Rs. 3.50 crores
SH-3 from Bayem Surla to Bhamai Usgao (8.30 Kms)	Rs. 7. 20 crores
MDR-26 (9 Kms) from Valpoi to Thanem	Rs. 4.50 crores
MDR-27 (17 kms) from Valpoi- Birondem- Advoi- Pissurlem- Honda	Rs. 9.80 crores
Existing link road from Amigos (NH 4A) to Baithakhol, Borim (5.5 Kms)	Rs. 39.95 crores

11. Speaker Sir, in order to construct, hotmix, repair and maintain the roads in good condition, I have provided an outlay of Rs. 600 crores in this year.
12. Speaker Sir, my Government is constantly monitoring the execution of various National Highway projects sanctioned and fully funded by the Union Government and will ensure that these projects are completed in a time bound manner.

Work	Status
------	--------

Construction of road between Sada to Varunapuri in Vasco	In progress
Four laning of NH-66 from Patradevi to Bambolim which includes a major bridge at Colvale and construction of Zuari bridge including its approaches	In progress
Margao Western bypass	Upto a length of 5.7 kms has been made operational and balance work in progress
Missing Link on NH 17B from Loutlim to Verna	Nearing completion
Hot mixing of various stretches of National Highway in a total length of 142 kms	To be completed before the onset of Monsoons this year.

13. Speaker Sir, the Chief Minister's Rojgar Yojana for Engineering Professionals has been introduced to provide hands-on experience to young Diploma/Degree Engineers in executing small works. Under this scheme, youngsters can take upto four developmental works with reduced tender fees, reduced EMD and without any performance guarantee.
14. Speaker Sir, GSIDC has continued to be the premier infrastructure SPV of the State. Though Covid Pandemic slowed down the progress of some works, my government has taken

the following projects on war footing and will be commissioned before monsoon:

- I. Construction of the High Court complex at Penha de Franca, Porvorim, Goa.
 - II. Construction of Ashram School at Moshiphond in the Village Poinguinim
 - III. Construction of Head office of Commissioner of Commercial Taxes, Panaji.
 - IV. Construction of Bus stand and Mini depot at Sankhali, Goa.
15. Speaker sir, further, my Government proposes to construct Freedom fighters Memorial at Patradevi, six lane Road Over Bridge including approaches at Rawanfond, Margao, warehouse for storage EVM & VVPATs machine, Bus Stand at Mapusa and four lane bridge at Hodar in Curchorem Constituency. I also propose to expand and upgrade the infrastructure of the Primary Health Centre, Sanguem.
16. Speaker Sir, in order to undertake developmental activities through GSIDC in the State, I have provided Rs. 450 crores to them as capital outlay this year.
17. Speaker Sir, I have created a Goa Pragati platform, from which I monitor various developmental projects being undertaken in the State through various agencies. The list of the projects is provided as Annexure - I

Water Resources (जलस्रोत)

1. सभापति महाशय, “ बोले तैसा चाले, त्याची वंदावी पाऊले” अशी एक प्रचलित उक्ती आसा! सरकारचो भाग आसताना एक भूमिका, सरकारचो भाग नासताना दुसरी भूमिका अश्या प्रकारचें धरसोड वृत्तीचें राजकारण आमच्या राज्याच्या फुडाराखातीर घातक

थारपाक शकता. “म्हादय” ह्या विषयाचेर जावपी राजकारण बंद जावन आमी सगळे गोंयकार एका निर्धारान एकत्र येवपाक जाय अशे म्हंजे मत आसा.

2. सभापति महाशय, म्हाका आणि म्हज्या सरकाराक “म्हादय” विषयाचे गांभीर्य खबर आसा! ह्याच कारणान म्हादयच्या उदकाचो प्रवाह अवैध पद्धतीन बदलपाच्या शेजारी राज्याच्या कृती विरोधान सर्वोच्च न्यायालयान विशेष याचिका दाखल करपाचे काम म्हज्या कार्यकाळांत जाला! शेजारी राज्यान न्यायालयाच्या/लवादाच्या आदेशाचे उल्लंघन केल्या संदर्भान गोंय सरकारान वेगळी अवमान याचिका दाखल केल्या, ज्याचो परिणाम म्हणून न्यायालयान तीनुय राज्यांची मेळून देखरेख समिति तयार केल्या जी 8 सप्तकांभीतर अहवाल सादर करतली. म्हादय च्या पात्रांत उदकाच्या खारसाणीचो अभ्यास करपाचे कामुय सुरु जाला. म्हादयच्या उदकाचेर गोंयकारांच्या न्याय्य हक्काचेर ह्या सगळ्यातल्यान शिक्कामोर्तब जावपाक मजत जातली. ह्या संभाघरांतल्यान समेस्त गोंयकारांक सांगपाक सोदतां की म्हजे सरकार “म्हादय” च्या विषयाचेर कसलीच तडजोड करचे ना!

3. Various works have been proposed to ensure consistent water availability to our citizens. Project details are as under

Work	Status
Construction of 15 MLD raw water pumping station at Guirim for water supply to Housing Board Porvorim in a phased manner	To be commissioned shortly
Construction of barrage on Khandepar River for irrigation & drinking water to Keri and Savoi-Verem in Priol Constituency	Being taken up shortly at a cost of Rs. 100 crore.
Construction of barrage and upgradation of raw water pumping station at Ganjem on Mhadei River for augmentation of raw water from 35 MLD storage to 100 MLD for Opa water works for catering to Tiswadi and Ponda taluka	In progress

4. Speaker Sir, my Government has started mapping all the water resources in the State be it springs, lakes and wells, taluka-wise.

A comprehensive document of the same is being prepared along with the QR code which will show the location of the source on Google Maps.

5. Speaker Sir, My Government is revising the existing State Water Policy, which was formulated in the year 2000, by incorporating various environmental aspects and new water conservation concepts. The policy will be implemented from this year.
6. Speaker Sir, in this year, I propose to desilt major dams of Selaulim, Anujna and Tillari to enhance their water carrying capacity.
7. Speaker Sir, the National Cyclone Risk Mitigation Project has been implemented with assistance from Central Government to take up Early Warning Dissemination System, wherein towers are being erected for last mile connectivity for disaster warning to the public. The work of construction of Multi-Purpose Cyclone Shelters (MPCS) at 12 different locations at Chicalim, Cuelim, Poinguinim, Shristhal, Nagarcem, Pilerne, Siolim, Penha De Franca, Mandrem, Aquem, Altinho and Sancoale is going on at full pace.
8. Speaker Sir, To provide uninterrupted raw water supply to Bardez Taluka, it is planned to lay a 23 kilometre Pipeline from Tillari Dam (Konalkatta to Dodamarg) in Goa. This will cost nearly Rs 122 crores. The proposal is agreed in meeting called by both states of Goa and Maharashtra

Civil Aviation (नागरी उड्डाण)

1. Speaker Sir, The Construction of Greenfield Airport at Mopa is the utmost priority of the Government after the Hon'ble Supreme Court verdict has been pronounced on 16th January 2020. The construction work for Phase-1 of the airport is progressing satisfactorily in spite of Covid-19 slowdown. The actual physical

progress of construction work is 21.70%. The airport is planned to be commissioned during August 2022.

2. Speaker Sir, in order to ensure the better and improved connectivity to the airport, the Ministry of Roads, Transportation and Highways has approved the expressway linking the airport and the National Highway NH-66 which is proposed to be completed along the commissioning of the airport. For this expressway, an outlay of Rs. 75 crores has been provided.
3. Speaker Sir, the Government is devoted to the plantation of 5.5 lakh trees for the use of land at Mopa, of which 2.10 lakh saplings are already planted. The plantation will be carried out through Goa State Biodiversity Board.
4. Speaker Sir, the Aviation Skill Development Centre which will impart necessary skills and training to unemployed youth to become eligible for various job opportunities at the Mopa Airport, will be functional from October 2021.

Transport (येरादारी)

1. Speaker Sir, the Ministry of Heavy Industries and Public Enterprises, Govt. of India, has released Rs 5.50 crores to Kadamba Transport Corporation Limited as the first installment of grants for deployment of 50 numbers of Electric Buses in the State and I am pleased to state that further 100 more Electric Buses are being sanctioned under FAME II scheme.
2. Speaker Sir, my Government provides Accidental Death Insurance scheme for which, an amount of Rs. 1.50 crore has been provided for this scheme.
3. Speaker Sir, in view of the rise in fuel prices, my Government through the “Fuel Subsidy” scheme provides subsidy to 508

Private State Carriage owners as of December 2020. In order to continue my Government's support to the Private Bus owners, I have made a provision of Rs. 18 crores for the "Fuel Subsidy" scheme.

4. Speaker Sir, as the Central Government has already declared "Vehicle Scrappage Policy" to weed out older and highly polluting vehicles from the road, in line with the vision of the Central Government, I have made an allocation for the "Bus Replacement" scheme to Rs. 9 crores.
5. Speaker Sir, I propose to formulate "कदंब साथी" scheme wherein Kadamba Corporation would hire private carriage service for providing reliable transport facilities on certain routes at subsidized rates. For implementation of this scheme, I have earmarked an amount of Rs. 10 crores for this year.
6. Speaker Sir, I propose to develop a scheme to encourage installation of digital meters in commercial vehicles for which a provision of Rs. 32 crores has been made and I also propose to establish three vehicle testing centres across the State. My government has decided to provide a One-Time Free-Installation of Digital fare meters.
7. Speaker Sir, under Ease of Doing Business, my Government has expanded the facilities by adding more payment services this year like payment of Road Tax and Passenger Tax (for new registration and other state vehicles), bulk payment of passenger taxes, facilitation-cum-inspection fee payment by dealers, Counter signature fees, payment and cess fees.

Captain of Ports and River Navigation

(वाहतूक, बंदर कप्तान आणि नदि परिवहन)

1. Speaker Sir, the work of desilting of river Sal from Telaulim-Varca new bridge downstream upto Shatmalley, so as to facilitate free movement of the passenger and fishing boats, has commenced and will be completed by April 2021.
2. Speaker Sir, the world is exploring avenues to encash the blue economy. Goa has a good river network as well as sea-connectivity. Hence to harness the potential of this sector I propose to establish the GOA MARITIME BOARD for which I have made a budgetary provision of Rs. 1.00 crore rupees.

Power (वीज)

1. Speaker Sir, the total allocation to the power sector stands at Rs. 3025.36 crores for this year 2021-22. My Government is committed towards development of Green energy. As a first step towards generating maximum power through renewable energy sources, a MoU with Convergence Services Energy Ltd., Ministry of Power, Government of India to set up 100 MW decentralised solar power plants has been signed.
2. Speaker Sir, at grassroots level, my Government proposes to promote biogas generation in poultries, piggeries and cattle farms. I will also explore generation of 600 MW of solar and hydro power, which includes hybrid solar wind and wave energy plants. For solar energy, I have provided an outlay of Rs. 60 crores under the Department of New and Renewable energy.
3. Speaker Sir, my Government is signing a MoU with NTPC for 200MW solar power and my Government is actively considering setting up a floating solar plant in Goa with assistance from the Central Government.

4. Speaker Sir, with the world moving towards electrical vehicles for reducing the pollution, I propose to support this move by providing necessary infrastructural support for setting up of charging points and stations on Government land. A policy in this regard would soon be formulated for which a provision of Rs. 20 crore has been made in this year.
5. Speaker Sir, Works to the tune of Rs. 350.00 Cr are under execution in the different parts of the State and projects amounting to Rs. 400.00 Cr are under consideration. In order to ensure that uninterrupted electricity reaches each and every household in the State, I propose to upgrade major feeders, modernize substations and build a new Gas Insulated Substation.
6. Speaker Sir, the following works are proposed which will enhance the power sector of the state.

Serial No	Name of the Works / Scheme	Cost in Rs. Cr.
1	Upgradation of 20 number of 33/11kV substations across the state of Goa with new 6.3 / 10 MVA Power Transformers.	15
2	Overhead Network to Underground cabling at Cumbarjua, Netravali, Thivim to Nachinola, Tuem to Dandoswada, Kakoda,	107
3	Renovation and Improvement projects at VP Orgao, Betki, Savoi Verem, Borim, Shiroda.	20
4	Conversion of existing overhead 11KV feeders to Underground System, erection of new DTC's, augmentation of DTC at Saligao & Britona	15

5	Design, Supply, Erection, Testing and Commissioning of 1 x 63 MVA, 220/33KV power transformer at Tivim and 2x20MVA, 33/11 KV Sub-station at Tuem.	40
6	Hiring of 10 Nos. vehicle mounted Aerial Platform (Skylift) for a period of 15years for the entire Goa.	25
7	Work of conversion of existing 11KV overhead HT network to underground cabling for Vasco Town	47
8	Design, Supply, Erection, Testing and Commissioning of 1 x 63MVA, 220/33KV Power Transformer at Ponda Sub-station.	29
9	Work of conversion of O/H HT network to underground HT network in Chinchinim, Dharmapur & Sarzora area of Velim Constituency.	33
10	Conversion of existing O/H 11KV Balli feeder into underground cabling system emerging from 33/11KV Cuncolim Substation.	56
11	Work of conversion of 33 KV overhead Velim I & II circuits to underground network.	27
12	Work of conversion of O/H HT network to underground HT network in Assolna, Betul and Cumbeabhatt area of Velim constituency.	36
13	Conversion of existing O/H ASCR Racocon conductor to HTLS conductor of 33KV Double Circuit lines from 33/11KV Nachinola Sub-Station to 33/11KV Saligao Sub-Station Via 33/11 KV Porvorim Sub-Station.	29
14	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of 33KV Porvorim-I and Porvorim-II.	15
15	Conversion of existing overhead ACSR Raccoon conductor to HTLS conductor of Mapusa Sub-Station.	20
16	Conversion of HT overhead lines to underground network of 11KV Bansai feeder and part of 11KV Xelvona feeder and Rivona feeder in Curchorem Constituency.	22

17	Work of conversion of HT overhead lines to underground network of 11KV Hodar feeder and part of 11KV Xelvona feeder in Curchorem Constituency.	19
18	Work for conversion of HT/LT overhead lines to underground network of 11KV IDC Cacora feeder in Curchorem Constituency.	16
19	Work of Conversion of existing 33KV single circuit overhead Chandel feeder to double circuit line with HTLS conductor at Mopa	33
	TOTAL	604

7. Speaker Sir, my Government has for the first time launched Online Services for Major Consumer oriented Services such as Application for New connections, Change of Name, category, Load.

8. Speaker Sir, by introducing OTS scheme for defaulting consumers of electricity charges, my Government has been able to give relief to consumers as well as earn legacy dues.

Mines (खनीजकर्म)

1. सभापति महाशय, मायनिंग वेवसाय सुरळीतपणान चलुन ताचेर निंबून आशील्ल्या म्हज्या जनतेक थाकाय मेळचि हाचेखातीर म्हंजे सरकार न्यायालयीन तशेच केंद्रीय स्तराचेर प्रयत्न करीत आसा.
2. ह्या वेवसायाक चालीक लावपाखातिर हांवे “Goa State Mining Corporation” ची स्थापना करपाचे थारायल्यां!
3. Speaker Sir, in order to promote ease of doing business and to ensure a seamless process for grant of quarrying leases for minor minerals my government shall bring amendments to the Goa Minor Mineral Concession rules, 1985.

4. Speaker Sir, my Government also shall expedite the grant permits for traditional sand mining once the Bathymetric study by National Institute of Oceanography for Goan Rivers is complete and reports are submitted.
5. Speaker Sir, my Government has formulated a scheme in consultation with Central Empowered Committee (CEC) and is now pursuing with the Hon'ble Supreme court of India for utilization of the permissible part of Goa iron ore permanent fund towards welfare of the mining affected areas in the state.
6. Speaker Sir, necessary steps are being taken to utilize the District Mineral Fund for the mining affected people.
7. Speaker Sir, my Government will sign an MOU with Mineral Exploration Corporation Ltd (MECL) for carrying out mapping of the mineral resources in the state of Goa and identify potential mining sites.

Industries (उद्योग)

1. Speaker Sir, the Goa Investment Promotion Board since its inception has granted in principle approval to 196 projects which comprises 79 new manufacturing units, 52 new hospitality projects, 13 new service Sector projects, 48 projects of expansion of the existing manufacturing units and 4 projects from existing hospitality units. The total investment expected from all these units is Rs 15,780 crores and the employment potential is 37,247 people.
2. Speaker Sir, the Goa-IDC, on behalf of Local bodies, collects various taxes from companies functioning in the Industrial Estates. For paying these dues, including past dues to the

respective local bodies through the Industries Department, I have increased the budgetary provision to Rs. 7.50 crores.

3. Speaker Sir, for development of industrial infrastructure, I have earmarked an amount of Rs. 10.00 crores in this fiscal to boost investments in the State. I also propose to improve the local transport in industries and also provide residential hostels for workers in industries.
4. Speaker Sir, I am pleased to inform you that the Central Government has accorded approval for an amount of Rs. 16.20 crores for “Konkan Maritime Cluster”, the first maritime cluster of the country. On similar lines, my Government has applied for setting up of medical device park in Goa.
5. Speaker Sir, my Government has promoted a beekeeping scheme for making the farmers and youth Swayampurna. Around 1000 Bee boxes will be distributed to trained beekeepers during 2021-22.
6. Speaker Sir, for administrative efficiency, I propose to bring GHRSSIDC under administrative control of the Department of Handicrafts, Textiles and Coir.
7. Speaker Sir, I propose to extend employment subsidies to units in the service sector hiring Goans, which commence operations after 1st April 2021. I also propose to further extend the same to the cashew industry.
8. My Government will constitute a task force to examine and propose a viable solution for rejuvenating sick closed units in industrial estates.

IT Dept (म्हायती तंत्रज्ञान)

1. Speaker Sir, I am pleased to mention that the Goa E-District application has stood 2nd in the All India Survey conducted by the Department of Personnel, Administrative reforms, Government of India. The E-District platform - Goa Online currently hosts 136 services of 21 departments and has 3.2 lakh registered users and 13.5 Lakh completed applications.
2. Speaker sir, my Government has taken the decision to adopt NIC's Software as a Service - SwaaS - for having uniform Websites across departments. There are currently 7 Citizen Service Centres run by the Department through GEL and more than 2.80 lakh applications have been processed till date. I propose to strengthen them and extend the number of Citizen Service Centers to 150 for reaching the local public at large.
3. Speaker Sir, I am quite elated to inform you that the land allotment policy for the Greenfield Electronics Manufacturing Cluster project at Tuem, Pernem, has been notified last year and the land allotment process has commenced with various interested units approaching showing interest in investments.
4. Speaker Sir, under the Pradhan Mantri Gramin Digital Saksharta Abhiyan, which aims to have one digital literate person per household, 1324 citizens have been registered and 653 citizens have been certified as digitally literates.
5. Speaker Sir, my Government has launched the Goa Telecom Infrastructure Policy to improve network connectivity across Goa. As on date, 69 applications have been approved and an amount of Rs. 6 crores has been provisioned for smooth implementation of this policy.
6. Speaker Sir, I propose to revise the Startup Policy to include non-IT Startups, in line with the National Startup Policy.
7. Speaker Sir, my Government has already implemented e-Pagaar application on trial basis, for generating salary bills electronically.

The same will be extended to all the DDOs to do away with the old manual salary bill procedure.

8. Speaker Sir, I also propose to implement the e-HRMS project, a human resource management system, which will help the Government to maintain an online database of its employees working across the State.
9. Speaker Sir, in the same direction, I propose to implement a Financial Management System, with a view to improve the efficiency and reduce redundancy in the Accounting procedures for which I have made a provision of Rs. 2 crores in the current year.
10. Speaker Sir, to have high speed connectivity and strong IT infrastructure, I have sought assistance from Central Government for the BharatNet project.

Labour Employment (श्रमिक आणि रोजगार)

1. सभापति महाशय, म्हजे सरकार गोंयच्या तरणाट्याक सरकारी आणि खासगी क्षेत्रांत रोजगार दिवपाक कटिबद्ध आसा. सरकारी पावंडयार 11,000 नोकऱ्यो तयार जाल्यात ज्यातुतले 1000 जागे भरपाक आमी जायराती काडल्या. गुंतवणूक मंडळान मंजूर केल्ल्या प्रकल्पांच्या माध्यमातल्यान अंदाजे 37,000 नोकऱ्यो तयार जावपाची आमका खात्री आसा.
- 2 Speaker Sir, Model Career Centre Hub in collaboration with CII with the State-of-the-Art facilities at Regional Employment Exchange has been inaugurated, which will take initiatives to connect all the Job Seekers across Goa with the relevant employment opportunities. This has also transformed the services rendered by Employment Exchange to an online portal, wherein employers can notify their vacancies and get the list of prospective Goan Job Seekers at their fingertips.

- 3 Speaker Sir, my Government will take up the project of setting up an ESI Hospital in North Goa, by engaging with the Central Government.
- 4 Speaker Sir, more employment will be carried out through Goa Human Resource Development Corporation for providing services to Government Departments, Businesses and Industry.
- 5 Speaker Sir, I will try providing job security to the contract workers who have been working on contract for more than 10 years.
- 6 Speaker Sir, I propose to issue health cards to all the migrant workforce in order to ensure their health and hygiene during their stay in State.

Factories & Boilers (कारखाने आणि बाष्पक)

1. Speaker Sir, under Ease of Doing Business, my Government has undertaken various reforms, the major ones being electronic 'Self Certification Scheme' and increasing the threshold limits of number of workers for applicability of the Factories Act. Also, nine services under provisions of Factories Act and Boiler Act have been introduced online.
2. Speaker Sir, my Government has been successful in reducing the number of fatalities and reportable injuries in the factories. This has been possible due to 3rd party audits and training workers for making them aware of the hazards in the factories.
3. Speaker Sir, I propose to revive two courses namely, Associate Fellow of Industrial Health organized by DGFASLI, Mumbai and one month course for supervisors working in hazardous industries.

Tourism (पर्यटन)

1. सभापति महाशय, “पर्यटन” हो राज्याच्या दृष्टीन एक महत्वाचो घटक आसा. वैश्विक महामारीच्या वेळार सुद्धा गोंय हीच पर्यटकांची पसंतीची जागा आशील्लि! म्हज्या सरकारान Covid-19 संबंदी नियमांचे पालन करून पर्यटनाक चालना दिली. ह्या पर्यटन वेवसायाचेर निंबून आशील्ल्या सगळ्या घटकांक आमी योग्य तें सहकार्य दितले.
2. Speaker Sir, on account of major initiatives undertaken for branding, marketing and promotion of the destination by my government, Goa has become one of the best performing states on social media engagements.
3. Speaker Sir, in order to support the tourism industry, which has been adversely affected due to the pandemic, I propose to introduce “Tourism Trade Support Scheme” wherein all registered B,C and D category hotels/ accommodations and travel and tour operators with Department of Tourism, will be provided with a Interest Subvention on Working Capital Loans upto Rs. 25 lakhs. I have allotted a sum of Rs. 5 crores for this purpose, which would benefit around more than 2000 hotels/accommodations and more than 1000 tour and travel operators.
4. Speaker Sir, in order to promote and encourage entry of more international chartered tourists in the State, I propose to reduce the burden on chartered flights by bearing a part of parking and landing fees at Dabolim International Airport. For this purpose, I have made a provision of Rs. 5 crores for this year.
5. Speaker Sir, my Government under “Atmanirbhar Bharat, Swayampurna Goa” will develop our villages by promoting homestays, backwater tourism, experiential tours and the rich

heritage to the tourists. Model villages would be developed on unique themes such as tribal, agro, crafts, heritage and other such concepts, which would allow tourists to visit the offbeat locations in the State instead of concentrating only on the coastal belt. For creating necessary infrastructure in these model villages I am making a provision of Rs. 5 crores for the same.

6. Speaker Sir, my Government has approved the Goa Tourism Master Plan and Tourism Policy 2020. The focus of Tourism Stakeholders and the citizens of Goa is to prioritize quality tourism over volume based tourism by promoting the state's niche culture, rich heritage, natural attractions and underexplored villages while supporting the eco-system with necessary tourism infrastructure development. For implementing various targets formulated in the policy, I have made a provision of Rs. 1 crore for establishment of the Goa Tourism Board.
7. Speaker Sir, in order to make the trips of tourists more enjoyable and educative while diminishing the language barrier, I propose increasing the base of Tourist guides to 1000 over two years by offering a "Tourist Facilitator Programme" free of cost to Goan youth. Further, I propose to develop an advanced curriculum with tie-ups with premier universities which will include training on soft skills, etiquettes and at least one foreign language.
8. Speaker Sir, it has been the endeavour of my Government to make Goan beaches safe and clean for which a provision of Rs. 48.67 crores has been made.
9. Speaker sir, I propose to develop hinterland circuits covering areas such as Mayem Lake, Harvalem Waterfalls, Bondla Zoo and also propose to develop infrastructure around Old Goa

Churches at a cost of Rs. 100 crores for development of world-class tourism infrastructure with assistance from the Central Government.

10. Speaker Sir, my Government has developed Aguada Jail as a tourism destination. The rich history of this location would be placed before the global tourists which will be a befitting tribute to our freedom fighters during the 60th year of our liberation.
11. In order to develop various tourism related infrastructure in the State through Goa Tourism Development Corporation, I have made a provision of Rs. 75 crores in this year.

Agriculture, Animal Husbandry and Fisheries

(शेतकाम, पशुसंवर्धन, नुस्ते वेवसाय)

Agriculture

1. सभापति महाशय, गोंय स्वयंपूर्ण करपाक कृषि क्षेत्र महत्वाचे वांटेकर आसा आणि म्हणूनच हावे कृषि क्षेत्राक रु. 489.19 कोटींची तरतूद केल्या.
2. एकूण 500 Organic Cluster मार्फत 10,000 हेक्टर जमिनीतल्यान सेंद्रिय उत्पन्न घेवन आमचे शेतकार निर्यात करपाक सक्षम जातले.
3. “स्फूर्ति” cluster मार्फत पारंपारिक कृषि उत्पन्न पुनरुज्जीवित करपा खातीर रु. 5.50 कोटींची तरतूद केल्या.
4. संजीवनी सहकारी साखर कारखान्याचे सुरळीत कार्यान्वयन करपा खातीर आमी हो कारखानो कृषि खात्याच्या अखत्यारीत हाडलो. संजीवनी स्वयंपूर्ण जावची ह्या नदरेन हावे रु. 15 कोटींची तरतूद केल्या.
6. Speaker Sir, कृषि पणन महामंडळान E-NAM portal मार्फत तरेकवार कार्यावळी चालीक लावपाक हावे रु. 2 कोटींची तरतूद केल्या.

7. Speaker Sir, म्हज्या शेतकार भावांक तांच्या कृषि उत्पन्नाखातीर आधारभूत किंमत दिवपाक हावे रु. 15 कोटींची तरतूद केल्या.
- 8 . Speaker sir, under the schemes “Plan to Control Price Rise” and “Shetkari Aadhar Nidhi”, an amount of Rs. 24 crores has been provided to support farmers.
9. Speaker Sir, my Government has provided 41,900 Krishi Cards to farmers for availing assistance under various schemes. I aim to achieve 100% Kisan Credit Card coverage for all the farmers in the State.
10. Speaker Sir, my Government proposes to set up 12 Farmer Producers Organizations, one each in every taluka for Crop Production, Post Harvest Management and marketing of agriculture produce.
11. Speaker Sir, my Government has given a boost for marketing by procuring 752 tonnes locally produced vegetables, benefitting 1018 farmers. A provision of Rs. 3 crores has been made for the same to boost locally produced vegetables.
12. Speaker Sir, two Centres of Excellence are proposed, for cultivation of high value vegetables and flowers at Government farm in Kalay (Sanguem taluka) and Codar (Ponda Taluka).
13. Speaker Sir, in order to provide GI-tag to our local indigenuous products for making them popular on the global map, I have made a provision of Rs. 2 crores in this budget. Some of the items being considered for tagging are Mankurad Mango, Bebinca, Taleigao Brinjal, Coconut Feni, Kunbi Saree and Saat Shiro Bhendi.

Animal Husbandry

1. Speaker Sir, पशूसंवर्धन क्षेत्राक म्हजे सरकार भरघोस बळगे दितले. “ग्रामशक्ती” योजना, वराह पालन योजना, बकरी पालन योजना अश्या साबार योजनांतल्यान गोंय पशुपालन क्षेत्रांत अग्रेसर जाता.
2. दिवचले हांगा, अद्ययावत आणि सुसज्ज अशे पशुचिकित्सा इस्पितळ चालीक लावपाचोय आमचो हावेस आसा.
3. Speaker Sir, for the “Stray Cattle Management Scheme” to tackle the stray menace, I have made a provision of Rs. 10 crores for Gaushalas involved in this work. Further, I will also take steps to make these Gaushalas self-sufficient.

Fisheries

1. Speaker Sir, fisheries constitute an important socio-economic activity in the State. Hon’ble Union Fisheries Minister, Shri Giriraj Singh ji, has announced an investment of Rs. 400 crores for making Goa a fisheries hub. With such support from the Central Government, my Government will focus on the development of this sector in line with the Pradhan Mantri Matsya Sampada Yojana. I am pleased to state that the Central Government has conveyed approval to our proposals costing Rs 44.66 crores.
2. Speaker Sir, I am pleased to state that my Government has undertaken special drives to cover the fishermen under Kisan Credit Cards and 235 numbers of fishermen have been issued these cards. I aim to cover 100% fishermen under this scheme.
3. Speaker Sir, to provide a boost to Estuarine and Brackish water fishing, and diversification from captive fishing to inland fishing I have allocated Rs. 3.63 crores to this sector. Further, provision

of Rs. 14 crores for this year has been provided for subsidizing VAT and fuel to our fishermen in the State.

4. Speaker Sir, my Government has notified the “Goa State Mariculture Policy 2020” for implementing open sea cage fish farming to ensure maximum economic returns to the State from Aquaculture.

Social Welfare, Women & Child Development and Tribal Welfare
(समाजकल्याण, महिला आणि बालविकास, आदिवासी कल्याण)

Social Welfare

1. Speaker Sir, it is a commitment of my Government to continue providing financial assistance to the needy senior citizens, single women, divyangs, and persons with mental illness. The allocation to Dayanand Samajik Suraksha scheme stands at Rs. 365 crores this year.
2. Speaker Sir, recognizing the plight faced by widows, I propose to increase their monthly assistance to Rs. 2,500 from existing Rs. 2,000.
3. Speaker Sir, I propose to introduce a “ Mukhyamantri Devdarshan Scheme” for senior citizens in association with IRCTC, for visiting pilgrimage sites for which I have made a provision of Rs. 2.5 crores for this year.
4. Speaker Sir, I propose to revive the “Goencho Dayaz” scheme with certain modifications for supporting traditional occupants in the State namely Padeli, Vodekar, Chari, Meat, Kumbhar, Kansar, Mitkar, Mhalo, Cobbler, Murtikar, Pilots and Madvall, for which a provision of Rs. 5 crore has been provided.

5. Speaker Sir, I aim to provide aids and assistive devices to benefit all our divyang brothers and sisters. I also propose to provide doorstep consultation and therapy for the divyangs by starting “Divyang Rath” vehicles.
6. Speaker Sir, under the Accessible India Campaign of the Central Government, retrofitting work of all 45 identified buildings/localities will be completed in order to provide barrier free access.
7. Speaker Sir, my Government will continue to provide scholarships to SC, OBC and Economically Backward students with assistance from the Central Government.
8. Speaker Sir, acknowledging the efforts taken by certain NGOs in the social welfare sector, I propose to support them through Government grants to boost their morale. I also propose to upgrade the infrastructure of Provedoria as most of the premises are in bad shape.
9. Speaker Sir, I propose to enable the Economically Weaker Sections to avail benefits of social welfare schemes .

Women and Child Department

1. सभापति महाशय, महिला आणि बाल कल्याण खात्यामार्फत साबार योजना राबोवन आमी समाजाक आधार दितात.
2. आमच्या विवाहित पुण अर्थसाहाय्य मेळूक नाशिलल्या लाडली लक्ष्मी लाभार्थीक आमचे सरकार येत्या 31 मे 2021 मेरेन आर्थिक सहाय्य दितले.
3. लाडली लक्ष्मी योजनेखातीर रु. 90 कोटी, ममता आणि मातृ वंदना योजनेखातीर रु. 6.50 कोटी, महिला मंडळ आणि स्वयंसहाय्य गटांखातीर चलपी “स्वावलंबन” योजनेखातीर रु. 10 कोटी, अशी भरीव तरतूद हावे ह्या अर्थसंकल्पांत केल्या.

4. घरघुती हिंसा, मानसिक तणाव हाणी ग्रस्त महिलांखातीर “निर्भया फंड” मार्फत One Stop Centre under “Nirbhaya Fund” बांदप आणि 410 महिला पोलिस स्वयंसेवक जोडून घेवपाखातीर हावे रु. 67 लाखांची तरतूद केल्या!
5. सभापति महाशय, मुळाव्या स्तराचेर काम करपी अंगणवाडी सेविकांबद्दल सरकार संवेदनशील आसा. तांका मेळपी मुळावे मानधन 10,000 वयल्यान सुरु करपाचो हावे निर्णय घेतला. अंगणवाडी सेविकांखातीर आमी नव्या आर्थिक वर्सांत स्वेच्छा निवृत्ती योजना जाहीर करतले.

Tribal welfare

1. Speaker Sir, to provide a decent house to all my tribal people, I have increased the allocation under “Atal Asra Yojana” from Rs. 12 crore to Rs. 20 crores.
2. Speaker Sir, my Government is in process of identifying a site for setting up a food processing project under TRIFOOD. The Ministry of Tribal Affairs has already sanctioned 10 Van-Dhan Kendras to the State of Goa, which will give an impetus to Tribal entrepreneurship in rural parts of Goa.
3. Speaker Sir, the Central Government has sanctioned the Tribal Research Institute for the State of Goa amounting to Rs 23.20 crores.
4. Speaker Sir, my Government proposes to establish an Eklavya Model Residential School with central assistance in the village of Arla Keri of Ponda Taluka in Priol Constituency to provide quality education to the ST Students.
5. Speaker Sir, my Government proposes to establish a ‘Project Cell’ under the Tribal Welfare department, which will coordinate with various line departments for optimum utilisation of funds as given under various Centrally Sponsored Tribal Schemes.

6. Speaker Sir, in order to provide sanitary napkins to all the tribal women and to train them in making sanitary pads, I have made a provision of Rs. 5.00 crores under the “My Pad My Right” initiative.

Education, Higher Education & Technical Education

(शिक्षण, उच्च-शिक्षण आणि तंत्रशिक्षण)

सभापति महाशय, भारत देशाच्या संविधानाचे शिल्पकार महामानव भारतरत्न डॉ. बाबासाहेब आंबेडकर हाणी दिल्ली, “शिका, संघटित व्हा आणि संघर्ष करा” हो , संदेश आमी सदांच याद दवरपाक जाय!

नव्या युगातल्या नव्या आव्हानांक समर्थपणान पेलपाची ताकद आमच्या समाजांत येवपाची गरज आसा. हाची तरतूद केंद्र सरकारान “नवें राष्ट्रीय शिक्षण धोरण” चालीक लावन केल्या. गोंय राज्यांत रीतसर ह्या धोरणाची अंमलबजावणी जातली हाचेखातीर आमी जाय ते सगळे यत्न करतले!

Education

1. Speaker Sir, this sector is close to my heart as this sector carves our entire future generation. The total allocation to the Education Sector for this year stands at Rs. 3,038 crores.
2. Speaker Sir, to assist the students of Xth and XIIth standard in choosing a stream appropriate to their aptitude and interests, my government has provided stream and career counseling to all the students of Xth and XIIth students in the State free of cost.
3. Speaker Sir, my Government has conducted Online Capacity Building training programmes to equip teachers for handling video conferencing tools and various. In order to encourage digital education and teaching concepts, I propose to set up Computer Labs in Government schools.

4. Speaker Sir, to inculcate mathematical and logical aptitude among school students, I propose to formulate a “CM-Coding and Robotics” scheme which will make students aware about coding and robotics concepts at school level itself for which a provision of Rs. 25 crore has been made.

Higher Education

1. सभापति महाशय, गोंय कला-संस्कृति तशेच ज्ञान-विज्ञानाचे केंद्र जावचे हो म्हज्या सरकाराचो हावेस आसा. ह्या दिकेन आणिक एक पावल म्हणून हांव काय “अध्यासना” (Academic Chairs) जाहीर करता :

- गोंय विद्यापीठ हांगा समाजशास्त्र विषयाचे “छत्रपती शिवाजी महाराज अध्यासन”
- गोवा कॉलेज ऑफ थिएटर आर्ट हांगा नाट्य कला विषयाचे “विष्णु सूर्या वाघ अध्यासन”
- गोंय संगीत महाविद्यालय हांगा शास्त्रीय संगीत विषयाचे “पंडित जीतेंद्र अभिषेकी अध्यासन”
- गोवा कॉलेज ऑफ आर्ट हांगा मॉडर्न आर्ट विषयाचे “लक्ष्मण पै अध्यासन”

हयाखातीर हावे आर्थिक तरतूद केल्या.

2. Speaker Sir, with the passing of the Private Universities Act last year, I am pleased to announce that my Government has issued Letter of Intent to three private universities and has accorded in principle approval to International Law University sponsored by Bar Council and Western Region Campus of Forensic University.
3. Speaker Sir, besides conducting the online classes for college students on various platforms, my Government has initiated DISHTAVO, a comprehensive and holistic program to create e-

content of syllabus of the Colleges affiliated to the Goa University.

4. Speaker Sir, for coaching the school students for exams such as IIT, JEE, NEET etc, my Government will engage Institutes to provide Comprehensive Coaching to the Students appearing in Competitive Examinations and provide scholarships to eligible candidates.

Technical Education

1. Speaker Sir, my Government has constructed an additional Building at a cost of Rs 10 crores at Government Polytechnic Curchorem. Along with this, I propose to take up construction of the following buildings in this fiscal year:
 - i. New building for Goa College of Architecture
 - ii. New building for Goa College of Pharmacy and
 - iii. Extension Block for Goa College of Art.
2. Speaker Sir, for providing opportunity to Goan youth to pursue post graduation in the State, my Government has started two Master of Architecture and two Master of Fine Arts programmes this year at Goa College of Architecture and Goa College of Arts, respectively.
3. Speaker Sir, I propose to set up a research cell for Urban Design and Sustainable Architecture in order to record and maintain our heritage, culture and future generations.
4. Speaker Sir, I propose to revisit the fee structure of technical institutes to promote technical education among the Goan youth.

5. Speaker Sir, in order to increase the employability of our goan youth in Shipbuilding industry, I propose to introduce skill based courses like CNC machine operations, 4G, 5G, 6G welding, fiberglass work etc. which are required by the industry.

Sports and Youth Affairs

(खेळ आणि युवा वेव्हार)

1. Speaker Sir, I propose to formulate a policy wherein the Sports facilities would be monetized on PPP model at no cost basis.
2. Speaker Sir, I am proud to say that Campal Sports Complex has been approved as the Khelo India State Centre of Excellence, where budding Medal prospects for the Olympics will be selected in the age group of 10 – 18 years in the Games of Table Tennis, Badminton and Swimming.
3. Speaker Sir, out of the eleven sports complexes/stadiums constructed for the purpose of National Games, five complexes at Navelim, Fatorda, Sawalwadda, Campal and Ponda have already been completed and the remaining six would be completed soon.
4. Speaker Sir, I propose to undertake the following works pertaining to Sports infrastructure totalling to Rs.24.09 crores :
 - I. Renovation of Dr. T. B. Cunha Complex at Cansaulim
 - II. Renovation of Chicalim Sports Ground
 - III. Development of Shirlim Football Playground
 - IV. Development of Cricket Ground and Track at Shristha Canacona
 - V. Development of Playground at Sankhali

VI. Development of Playground at Korgao

VII. Development of Playground at St. Jose de Areal

VII. Upgradation of Village Playground at Chanberem, Mayem

5. Speaker Sir, for successful conduct of the National Games in the State, I have kept a provision of Rs. 150 crore and for implementing the Goa Youth Policy, I have earmarked Rs. 5 crores for this year.

Revenue & Land Administration

(महसूल आणि जमीन प्रशासन)

1. सभापति महाशय, एका वाटेन आमी गोंय मुक्तीची ६० वर्सां मनयतात आणि दुसरे वाटेन आमचो नीज-गोंयकार; कोमुनीदाद, आलवारा, आफरामेंत, सरकारी जमिन हातुंत पिढ्यान-पिढ्यो राबितो करून सुद्धा आपले घर आणि जमिनीच्या तुकड्याक स्वताच्या नावार करून घेवपाक कचे-यांचे उंबरे झरयता.
2. आमच्या ह्या भाव-भयणींच्या समस्येकडेन म्हजे सरकार सहनुभूतीन पळयता आणि त्याच कारणान “गोवा भूमिपुत्र अधिकारिता योजना” चालीक लावपाचे थारायला.
3. ह्या योजनेखाला अतिक्रमण, अवैध/बेकायदेशीर थारायल्ल्या घरांक नियमित करपाचे आवश्यक सोपस्कार पुराय जातले. उत्तर-गोंय आणि दक्षिण-गोंय जिल्हाधिकारी हांच्या अखत्यारीत दोन वेगळ्यो समिति तयार करून हो विषय सुटावो करपाची आमची मोख आसा.
4. Speaker Sir, the State Disaster Management Authority will roll out “Aapda Mitra Scheme” of the Central government during this year under which 400 Community Volunteers would be trained for Disaster response to provide immediate relief to the affected people.
5. Speaker Sir, the survey plans of the entire State of Goa have been made available online wherein the general public is able

to apply online, download and print the digitally signed survey plans by making online payment.

Panchayat and Rural Development

(पंचायती आणि ग्रामीण विकास)

Panchayats

1. Speaker Sir, it has been our constant endeavour to reduce the hassles faced by common man in obtaining statutory permissions/licenses. Hence, we propose to set a regulated mechanism to streamline the process of obtaining construction and trade licences at Panchayat level.
2. Speaker Sir, there have been houses within Panchayat areas which have been constructed since years and still do not have a house number for various reasons. In order to provide recognition to such dwelling units, I propose to provide house number to all such dwellings by making necessary changes in legal provisions.
3. Speaker Sir, the construction of toilets for households is going on in full swing and I plan to complete the same by October, 2021.
4. Speaker Sir, under the Material Recovery Facility, 80 sheds have been constructed in the Village Panchayats for waste management. In order to ensure that every will has this recovery facility, I have provisioned Rs. 15 crores for the same in this year.
5. Speaker Sir, in order to strengthen the financially weaker rural local bodies, a provision of Rs. 10 crores has been made to support them.

6. Speaker sir, I propose to construct two Zilla Panchayat Bhavans, one in each district, through an allocation to Rs. 17.50 crores. Further, to strengthen the Zilla Panchayats, I have increased their grants to Rs. 20 crores .

Rural Development

1. Speaker Sir, in order to sell Self Help Groups' produce, my Government in convergence with NABARD, will set up shops for promoting self-employment. Towards this, I propose to construct Goa Bazar Project at Merces at an estimated total cost of Rs 53.00 crores, for allowing selling opportunities to our Self Help Groups.
2. Speaker Sir, my Government will provide all the BPL families with LPG connections in order to minimize the use of firewood under the "Goa Grameen Urja Yojana".
3. Speaker Sir, in order to create infrastructure in rural areas, I have made an allocation of Rs. 15 crores to the "Goa Gram Samruddhi Yojana".

Urban Development (नगरविकास)

1. The decision to streamline license procedures in Panchayats shall also be extended to Urban Areas as well.
2. Speaker Sir, as proposed for Panchayat areas regarding providing house numbers, I propose to extend the same to dwellings in urban areas by making necessary legal provisions.
3. Speaker Sir, my Government will facilitate a mechanism between public and Nationalized Banks so as to provide benefits of the "Credit Linked Subsidy Scheme" of Pradhan Mantri Awas Yojana Urban.

4. Speaker, I am pleased to announce that a Demonstration Housing Project of Rs. 5.54 Cr has been approved by the Central Government which will accommodate 51 homeless/old age homeless beneficiaries at Chimbhel.
5. Speaker Sir, Under Deendayal Antyodaya Yojana, 1572 individuals are undergoing training for pursuing skill development courses and under PM SVANidhi scheme, Interest free loan of Rs. 10000 each has been disbursed to 676 beneficiaries.
6. Speaker Sir, for undertaking various capital works in urban areas under the “Integrated Development of Major Towns” scheme, I have provided a capital outlay of Rs. 65 crore for implementation of this scheme.
7. Speaker Sir, for implementing the Smart City project with Central assistance, I have made a provision of Rs. 140 crores.

Town and Country Planning

1. Speaker Sir, I propose to extend the Online Building Plan Approval Management System for other types of buildings like multifamily dwellings, commercial buildings and industrial buildings, in phases.
2. Speaker Sir, I propose to strengthen all the PDAs by carrying out major reforms in their functioning.
3. Speaker Sir, I propose to empanel Notary Architects and Notary Engineers for third party certification of low risk projects. This certification by professionals will be considered valid by TCP for issuing of Technical Clearance and completion orders.
4. Speaker Sir, in order to provide relief to the construction sector, my Government intends to reduce the rate of Infrastructure Tax by 30% for a period of six months w.e.f. 1st April 2021.

5. Speaker Sir, I propose to introduce rules and strategies to implement Transferable Development Rights provisions for acquiring much needed land fees, public projects and to conserve heritage structures.
6. The issue of incidence of double-taxation in Stamp duty and registration fees shall be streamlined to avoid financial hardships to the housing construction sector.
7. Speaker Sir, I propose to explore amendments in the building regulations to consider regularization of unauthorized constructions which are having minor inadequacies regarding regulations due to site conditions, difference in boundaries and other similar reasons.

Cooperation, Civil Supplies & Consumer Affairs

(सहकार, नागरी पुरवण आणि ग्राहक व्यवहार)

1. Speaker Sir, I propose to create a time bound mechanism to complete the process of title conveyance from Builder to the concerned Housing Cooperative Societies. This would safeguard the hard-earned money of people who have bought apartments but are awaiting conveyance of title.
2. Speaker Sir, I propose to provide a certain assistance for the ailing co-operatives after a thorough audit and protect the depositors interest as to not lose their hard earned money.
3. Speaker Sir, in order to ensure that the supply of all the basic items continues to be uninterrupted to the public of the State, I have increased the provision for their procurement by 1.5 times to 50 crores.

Forest, Environment, Science & Technology

(रानां, पर्यावरण, विज्ञान-तंत्रज्ञान)

Forests

1. Speaker Sir, in line with 'Catch the Rain' initiative emphasized by Hon'ble Prime Minister, high priority has been given for soil and water conservation, under which over 300 water harvesting structures have been created in forests and wildlife sanctuaries.
2. Speaker Sir, 40 Vaidya Mitra's have been recognized and registered with the Forest Department for conservation and sustainable use of Medicinal plants. I propose to register more such Mitras for promoting ayurveda.
3. Speaker Sir, in order to facilitate commercial tree plantation, under Swayampurna Goa initiative, my Government has exempted new commercial tree plantation areas and all the trees raised on private non forest land, from provisions of the Goa (Preservation of Trees) Act, 1984 which will encourage farmers and other landowners to take up commercial tree plantations for economic benefits.
4. Speaker Sir, nature Interpretation Centre and Eco-tourism Complexes are being strengthened in forests for public awareness, nature and environmental education and promotion of Eco-Tourism. To provide employment opportunities to the locals, youths living in and around protected areas and others are being trained as Nature Guides to guide the visitors. Under this initiative, 118 Nature Guides have been provided training and I envisage to increase this number to 250 by March 2022.

5. Speaker Sir, I propose to resolve the private forest issue at the earliest and fastrack the pending Forest Rights Act cases for speedy disposal.

Science, Technology and Waste Management

1. Speaker Sir, in order to assist the institutions for undertaking research and conducting various workshops in the field of science, technology and innovation, I have kept a provision of Rs. 1 crore in this year.
2. Speaker Sir, I propose to extend the scope of work undertaken by Goa State Innovation Council, for which I increased their allocation Rs. 50 lakhs.
3. Speaker Sir, I propose to appoint Goa Waste Management Corporation as the nodal agency for scrapping of all Government materials.

Environment:

1. Speaker Sir, the Central Government has granted approval for implementation of Integrated Coastal Zone Management which is a World Bank Project at an estimate of Rs. 200 crores for the next five years under which, the following activities will be taken up:
 - i. Assessment and documentation of potential fishery zones in Goa,
 - ii. Establishing and designating coastal sand dune parks in Goa
 - iii. Conservation of Marine Biodiversity of Critical Marine habitat and
 - iv. Erosion/Accretion Assessment studies to ascertain the feasibility of annual replenishment of sand

2. Speaker Sir, my Government has identified about 15,000 sqms of land at Saligao for setting up a Seed Bank for preservation of Germplasm, which is endemic and endangered. My Government has also proposed to undertake the project “GO-VAN” for Conservation of Biodiversity through Livelihood intervention.
3. Speaker Sir, my Government will set up a network for online water quality, air quality and noise monitoring. This data of the monitoring will be made available to the citizens online.

Home, Police, Fire & Emergency Services

(गृह, पोलिस, अग्निशमन)

1. Speaker Sir, as a part of Disaster Response Preparedness for Swayampurna Goa, my Government has approved drawing up the Village Disaster Management Plan for implementation in the Panchayats. I also propose to engage fire guards on similar lines of home guard deployment for fighting the natural calamities.
2. Speaker Sir, for bridging the Infrastructure gap, the dilapidated Fire Station Building at Vasco is demolished and a new Building is being taken up at an estimated cost of Rs.14.00 Crores.
3. Speaker Sir, I propose to construct a new building for the Police Headquarters at Panaji Goa along with Police Stations at Zuari and Colvale, for which an outlay of Rs. 19.68 crores has been provided.
4. Speaker Sir, I propose to launch the Global Goans Program to connect with eminent Goans settled outside Goa and bring them under one umbrella. Speaker Sir, I also propose to

felicitate all our brave freedom fighters in the 60th year of celebration.

5. Speaker Sir, I propose to revive the pension scheme for seafarers with certain necessary modifications.

Information & Publicity, Art & Culture, Archives & Archeology

(म्हायती आणि प्रसिद्धी, कला आणि संस्कृति, पुरातत्व आणि पुराभिलेख)

Information and Publicity

1. सभापति महाशय, आमी गोंय मुक्तीच्या ६०व्या वरसांत आसात. पुराय गोंयभर तशेच देशाच्या विंगड-विंगड प्रदेशांभीतर ह्या निमतान तरेकवार कार्यावळी करपाचो म्हज्या सरकारान निर्णय घेतला. त्या नदरेन, म्हायती आणि प्रसिद्धी खात्याक ह्या कार्यावळींखातीर Nodal Department चो दर्जो दिला.
2. गोंय मुक्तीच्या ६०व्या वर्साचें औचीत्य साधून माननीय प्रधानमंत्री नरेंद्र मोदी-जी आणि अर्थमंत्री श्रीमती निर्मला सीतारमण हाणी २०२१-२०२२ च्या केंद्रीय अर्थसंकल्पांत गोंय राज्याखातीर तीनशे कोटी रुपयांची तरतूद केल्या. तांच्या ह्या निर्णयाखातीर पुराय गोंयच्या जनतेवतीन हांव तांका कृतज्ञता व्यक्त करतां.
3. ह्या आर्थिक सहाय्याचो लाव जनतेमेरेन पावोवपाचे काम म्हायती आणि प्रसिद्धी खात्यामार्फत जातले. ऐतिहासिक महत्वाच्या स्थळाचे संवर्धन, सांस्कृतिक कार्यावळी तशेच स्थानिक स्वराज संस्थांक विशेष कामांखातीर ह्या निधीचो वापर जातलो.
4. Speaker Sir, I plan to revisit the existing schemes to simplify procedures for the Journalist fraternity. My government is also committed to ensure the well-being of Rural-Journalists who are largely un-organised. I propose to provide these journalists space at taluka-level offices in vacant Government premises.
5. Speaker Sir, I propose to enhance the Journalist's Pension by Rs. 1000 and for welfare of the journalists, I propose to increase contribution to the journalist's welfare fund. I will also

revise the scheme for purchasing laptop and/or camera for organised and unorganised journalists by making an allocation of Rs. 50 lakh for this purpose.

6. Speaker Sir, I propose to facilitate film shooting through Entertainment Society of Goa, which will act as a single window for various clearances.

Art & Culture, Archives, Archaeology and Official Language

1. सभापती महाशय, मांडवीच्या देगेर डौलान उभी आशिल्ली गोवा कला अकादमी म्हळ्यार गोंय राज्याचो एक मानबिंदू! ह्या आमच्या दायजाचे संवर्धन करपाच्या नदरेन हांव रु. 50 कोटींची तरतूद करता.
2. काणकोण, म्हापसा आणि पेडणे हांगा सुसज्ज अशे “रवींद्र भवन” जनतेक उपलब्ध करपाचो आमचो निर्धार आसा.
3. गोंय मुक्तीच्या 60 व्या वर्सानिमित्तान जावपी सांस्कृतिक कार्यावळी आवश्यक थय कला आणि संस्कृति खात्यामार्फत करपाचो आमचो निर्धार आसा.
4. सभापति महाशय, गोंय मुक्तीच्या 60 व्या वर्सानिमित्तान, कोंकणी आणि मराठी भाषांच्या उदरगतीखातीर खासा प्रकल्प चालीक लावपाचो आमचो यत्न आसतलो .
5. गोवा कोंकणी अकादमी, गोवा मराठी अकादमी, रवींद्र भवन, Institute Menezes Braganza दाल्गाद अकादमी, तियात्र अकादमी, कोंकणी भाषा मंडळ अश्या साबार संस्थांक म्हजे सरकार अनुदान दितले. कोंकणी भाषा घरा-घरांनी पावपखातिर नव्यो संकल्पना आणि तंत्रज्ञान हांचो उपयोग करचो पडटलो. ल्हान भुरग्यामदी कोंकणी ची आवड तयार करपाखातीर कार्टून, एनिमेशन ह्या क्षेत्रांत लिखाण, design आणि development करपाक म्हजे सरकार प्रोत्साहन दितले. ह्याच कारणान हावे रु. 10.65 कोटी निधीची तरतूद केल्लि.
- 6 . Speaker Sir, I propose to set up Swami Vivekanada Kendras in the state in order to inculcate nationalistic values and develop physically and mentally fit youth for the State, for which an amount of Rs. 1 crore is earmarked for this year.

7. Speaker Sir, to bring state-of-the-art technology for easy access and preservation of archival heritage of Goa, I propose to implement an Integrated Archival Access and Preservation Project which includes software driven storage, document management and services for citizens/scholars for which a provision of ₹50 crores for this year.
- 8 . Speaker Sir, for the preservation of Goan heritage, I propose to undertake restoration of the Fort of Khorjuvem, Fort of Alorna (phase II), Fort of Cabo-de Rama, Fort of Colvale, Fort of Chapora, Chapel of Monte, Old-Goa, Jain Basti Phase II, Bandora, Centre for Archaeology at site of Shree Mahaladevi Temple at Verna, access road to Chapel of St. Jerome for which a provision of ₹20 crores has been made in this year.

PPP Division

1. Speaker Sir, I propose to make the PPP division into a full fledged department in order to accelerate infrastructure development in the State on Public Private Partnership models
2. Speaker Sir, my Government is in the process of signing MOU with global and reputed PPP consultants for scoping of the projects and transaction advisory services. My Government has initiated steps for setting up a Convention Center at Dona Paula on PPP. Further, various other projects in the pipeline for hand holding by the PPP Division are: setting up of a world class Maritime School, Fin Fish and Prawn Hatchery project, Solar power projects, Bus-stands, Hospitals, MSME cluster etc.

Judiciary

1. Speaker Sir, The construction of New District & Subordinate Court Complex at the cost of Rs. 125.84 Crores at Merces is in progress. The physical progress achieved is 42%. The date of completion of the said project was 31/03/2021. However due to COVID pandemic the project will be completed by 30/12/2022.
2. Speaker Sir, The construction of New Civil and Criminal Court Building at the cost of Rs. 29.70 Crores at Margao is in progress. The work of pile foundation upto plinth level is completed and work of second phase shall commence shortly.
3. My Government has taken initiative of Setting up of Fast Track Special Court for Expeditious Disposal of Rape & POCSO Act cases which will commence shortly, infrastructure for the same is almost ready and once the Presiding Officer for the court is appointed the said court will be made functional immediately.
4. My Government has also notified Gram nyayalayas at Valpoi & Sanguem which will provide access to justice to the people from rural areas at their door steps and shall ensure that opportunities for securing justice are not denied to any citizen by reason of social, economic or other disabilities. Gram nyayalaya at Valpoi shall start functioning in next three months as all necessary infrastructure is being made available on top priority.

CSR Authority

1. Speaker Sir, my Government has formed the Goa CSR Authority as a society to undertake and facilitate CSR activities of companies with following aims and objectives: -

- Creation of a CSR Fund with contribution of various companies
- Channelizing CSR contributions from various Government PSUs as well as Private sector companies.
- Channelizing the CSR fund in line with the sectoral priorities of the Government.

I appeal to all the Companies to contribute to this fund for development of the State.

EXCISE

1. Speaker Sir, my government intends to make the functioning of the Excise Department more industry friendly and optimise revenue generation for the state.

2. Various initiatives intended in this direction are as under:

- Enhancing contribution to the toddy tapper welfare fund.
- New Feni Policy would be notified soon to provide long term vision and due recognition to Goa's heritage drink 'Feni'. Efforts would be made to promote this heritage spirit!
- Zoning certificates are no longer required for Excise licence.
- Excise duty levels on BIO/FM/FL brandsThreshold for levy of additional excise duty to be increased above 43% to bring it at par with international standards. Additional excise duty rates also to be rationalized.
- Now, excise licence holders can get their licences renewed for a period of upto 5 years. There is a provision for a rebate of 10% of renewal fees valid upto 31st March 2021, to collect advance duty.

- Grant of occasional licence for private shacks and tourism beach shacks for an increased period.
- Relaxation of requirement for residence certificate in case of transfer of retail/ wholesale sale of liquor to family members.
- Permission for additional timing for sale of liquor to be granted at excise department level only. Further, casinos licenced by the Home department and all Class-A category hotels recognized by the tourism department may serve liquor on premises 24/7 with additional licence fees.
- Inspection and validation of small changes/renovation in liquor manufacturing units has been simplified and provision for deemed approval of any application if no inspection carried out by department within 3 weeks of application
- To facilitate smaller liquor manufacturers, provision to issue wholesale licence of raw material like ENA absolute alcohol, rectified spirit, etc. smaller units now need not import small quantities from outside the State.
- For supporting the traditional taverns and country liquor sale premises all existing licensees may get additional licences on the same premises without any formalities.

स्वयंपूर्ण गोंय

राजसत्ते: अधिष्ठानम्, लोकशक्ती: तत्त्वतः

तयोस्तु विग्रहे प्राप्ते, लोकशक्ती: विशीष्यते !!

सभापति महाशय, राज्यसत्तेचें अधिष्ठान लोकशक्ती जावन आसा. राज्यसत्ता आणि लोकशक्ती हांच्यामदि लोकाशक्तिकूच प्राधान्य दिवप गरजेचे! ह्या लोकशाहीच्या तत्वाक

धरून हांव म्हज्या दिसपट्ट्या प्रशासनांत “अंत्योदय” आणि “स्वयंपूर्ण गोंय” ह्या विचारधारांक प्राधान्य दितां!

सामान्य मनीस आणि ताका भेडसावपी चिंता आणि प्रश्न हाची जाणीव प्रशासनाक जावप आवश्यक आसा. एखादो BPLरेशनकार्ड धारक, एखादो दिव्यांग व्यक्ति, काबाडकष्ट करून स्वाभिमानान जगपी एखादी जाण्टि बायल, शिकून-सवरून व्यवसाय करपाक धडपडपी एखादो तरणाटो अश्या गोंयकारांक आमचे प्रशासन कशी थाकाय दिवपाक शकता, हाचो हावेस धरून “स्वयंपूर्ण गोंय” ची संकल्पना चालीक लागल्या. ह्या संकल्पनेक मूर्त रूप दिवपाची जापसालदारकी आपल्या भुजार घेवपी यंत्रणा अशी आसतली:

- स्वयंपूर्ण पर्यवेक्षक- प्रशासनातले वरिष्ठ अधिकारी (Senior Scale & IAS)
- स्वयंपूर्ण मित्र - प्रशासनातले सनदी अधिकारी (Gazetted Officers)
- स्वयंपूर्ण मित्र सहायक- प्रशासनातले कनिष्ठ श्रेणी अधिकारी (Non-Gazetted Officers)

गोंय स्वयंपूर्ण जावप ही एक निरंतर प्रक्रिया आसा. ही प्रक्रिया सर्वकष आणि सर्वसमावेशक आसतली. ह्या प्रक्रियेत कसलोच भेदभाव करीनासताना जण एकल्या गोंयकाराक गोंय स्वयंपूर्ण करपी हो जगन्नाथाचो रथ ओडपाची संद मेळटली !

“स्वयंपूर्ण-गोंय” ची मोख साध्य करता आसताना, आमचे सरकार समाजाच्या प्रत्येक घटकाचो ह्या विकास-यात्रेत आसपाव करतले. आमची मोख आसतली की,:

- आमची शेतां, आमची खाजनां, आमच्यो मानशी, आमचे बांध, आमच्यो न्हयो, आमचे वझरे, आमच्यो तळ्यो हांच्या संवर्धनाचे प्रकल्प कार्यान्वित करप,
- आमचे पारंपरिक कष्टकरी, खाजेकार, चणेकार, भट्टेकार, पोदेर, पाडेली, तावेर्नकार, बांबू-विणपी, मूर्तिकार, फुलकार हांका स्वाभिमानपूर्वक आर्थिक मजत करप ,
- केंद्र सरकारच्या आणि राज्य सरकारच्या येवजणांचो ग्राम-स्तराचेर लाव पावोवप,
- आमची महिला-मंडळां, स्वयं-सहाय्य गट हांका स्वयं-रोजगाराची प्रसार केंद्रां करप,
- आमचें सांस्कृतिक, शैक्षणिक तशेंच एकचाराचें दायज सगळ्यामेरेन पावोवप,
- स्वयंपूर्ण गोंय यशस्वी करपाखातीर म्हज्या सरकाराची दश-सूत्री सकयल दिल्या:

1. Shelter (house) for all
2. Electricity connection to all houses

3. Tap Water Connection for all houses
4. Sanitation (Toilet) for all houses
5. Krishi Card, PM Kisan, Kisan Credit Card & Soil Health Card for all eligible
6. Aid for Divyangs (disabled)
7. Health Security - Deen Dayal Swasthya Seva Yojana to all eligible
8. Social Security - Griha Adhar for Women & Dayanand Samajik Suraksha to all eligible
9. Financial security & Insurance for All - Bank Account, PM Jeevan Jyoti Bima Yojana & PM Suraksha Bima Yojana to all eligible
10. Aid to Senior Citizens through Senior Citizen Card.

सभापति महाशय, ह्या देवभूमी गोंय राज्याचो मुखेलमंत्री ह्या नात्यान कार्य करपाचें म्हाका भाग्य मेळ्ळा. गोंयच्या जनतेन दिल्ली ही जबाबदारी पार पाडटा आसताना म्हज्या मनांत एक निस्सीम कृतज्ञतेची भावना आसा. गोंय राज्याच्या जनतेचो आणि भारतमातेचो सेवक ह्या नात्यान “देश हमे देता है सबकुछ, हम भी तो कुछ देना सीखें” ही भावना मतींत दवरून हो “जनतेचो अर्थ-संकल्प” सादर करपी म्हज्या भाषणाचो समारोप करतां!

जय हिंद- जय गोंय